

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 180 of 2014 &**  
**IA-292 of 2014**

**Dated : 3<sup>rd</sup> September, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**GRIDCO Ltd. .... Appellant(s)**  
**Versus**

**NTPC Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. R.K. Mehta  
Ms. Ishita Das Gupta

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Ms. Poorva Sahegal

**ORDER**

Post the matter for hearing on **17.09.2014** along with Appeal No. 175 of 2014. In the meantime, reply be filed after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/js